

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 13.07.2022 (WEDNESDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)**

### **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 615 of 2022	Raj Kumar Banerjee Minority Shareholder of Rohit Ferro Tech Ltd. Vs. Supriyo Kumar Chaudhuri Resolution Professional of Rohit Ferro Tech Ltd. & Ors.	Aviral Kapoor	Indranil Ghosh
2.	Comp. App. (AT) (Ins) No. 732 of 2022	Stallion Vs. Mehtar Steels Pvt. Ltd.	Akshay Sharma	
3.	Comp. App. (AT) (Ins) No. 742 of 2022	Tirupati Starch and Chemicals Ltd. Vs. Industrial Enviro & Engineering Services Pvt. Ltd.	Rajiv Ranjan	
4.	Comp. App. (AT) (Ins) No. 743 of 2022	BDH Industries Ltd. Vs. Mars Remedies Pvt. Ltd.	Kairav Trivedi	
5.	Comp. App. (AT) (Ins) No. 749 of 2022	National Stock Exchange of India Ltd. Vs. Hemant Kumar Gupta & Anr.	Shankh Sengupta	
6.	Comp. App. (AT) (Ins) No. 751 of 2022	Regional Provident Fund Commissioner Vs. Sanjai K. Gupta Resolution Professional & Anr.	Kaushik Kumar Dey	
7.	Comp. App. (AT) (Ins) No. 752 of 2022	Syndicate Steel Trader Vs. Vijay Kumar Gupta & Ors.	Anshuj Dhingra	Lokesh Pathak
8.	Comp. App. (AT) (Ins) No. 753 of 2022	Shubhra Gupta Vs. Value Infracon India Pvt. Ltd. & Anr.	Rohit Gour	

9.	Comp. App. (AT) (Ins) No. 756 of 2022	Syndicate Steel Trader Vs. Wallrock Infracore Pvt. Ltd. & Anr.	Anshuj Dhingra	
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**For Admission (After Notice)**

10.	Comp. App. (AT) (Ins) No. 24 of 2022	CFM Asset Reconstruction Pvt. Ltd. Vs. Swatantra Kumar & Anr.  <b>With</b>	Krishna Murthy	Aman Dhyani-R1
11.	Comp. App. (AT) (Ins) No. 56 of 2022	CFM Asset Reconstruction Pvt. Ltd. Vs. Swatantra Kumar & Anr.	Krishna Murthy	Aman Dhyani-R1
12.	Comp. App. (AT) (Ins) No. 128 of 2022	Cimco Projects Ltd. and ors. Vs. Anup Kumar (Resolution Professional) Shiv kala Developers Pvt. Ltd. & Anr.	Santosh Pandey	Abhijeet Sinha Shankari Mishra Vibhor Sachan Anup Kumar
13.	Comp. App. (AT) (Ins) No. 316 of 2022	Bharat Heavy Electricals Ltd. Vs. Navneet Kumar Gupta Liquidator of Monnet Power Company Ltd.	M V Kini	Abhishek Sharma Gaurav Arora Ashly Cherian
14.	Comp. App. (AT) (Ins) No. 571 of 2022	Goltens India Pvt. Ltd. Vs. Sudip Bhattacharya Insolvency Resolution Professional of Reliance Naval and Engineering Ltd.	Adarsh Tripathi	Ashish Prasad
15.	Comp. App. (AT) (Ins) No. 658 of 2022	Rakshit Dhirajlal Doshi Vs. IDBI Bank Ltd. & Ors.	Manish K. Choudhary	Akshat Khare
16.	Comp. App. (AT) (Ins) No. 659 of 2022	Mukesh Kumar Vs. Ambrane India Pvt. Ltd. & Anr.	Abhishek Anand	Ashok Juneja
17.	Comp. App. (AT) (Ins) No. 662-663 of 2022	Suzlon Synthetics Ltd. Vs. Stressed Asset Stabilization Fund & Anr.	Purti Gupta	P.K. Mullick Sona Mullick Deepak Kochhar-R1

18.	Comp. App. (AT) (Ins) No. 664 of 2022	Arun Kumar Sharma Vs. Gupta Builders & Promoters Pvt. Ltd. (Through its Interim Resolution Professional Mr. Mukesh Gupta) & Anr.	Anuj Malhotra	Abhishek Anand Karan Kohli-R1 Eshna Kumar-R2
19.	Comp. App. (AT) (Ins) No. 686-688 of 2022	Akshay Bhansali & Anr. Vs. Amit Gupta, Liquidator of Nimit Steels & Alloys Pvt. Ltd.	Samaksh Goyal	Pooja Mahajan Savar Mahajan

#### For Hearing

20.	Comp. App. (AT) (Ins) No. 643 of 2021 & I.A. No. 1700 of 2021  <b>(PH)</b>	Association of Aggrieved Workmen of Jet Airways (India) Ltd. Vs. Jet Airways (India) Ltd. & Ors.  <b>With</b>	Swarnendu Chatterjee Aditya Sidhra	Dhiraj Kumar Totala Tanya Chib-R1 & R3 Raunak Dhillon-R2 Pooja Mahajan-R4
21.	Comp. App. (AT) (Ins) No. 915 of 2021  <b>(PH)</b>	Rohit Sharma & Ors. Vs. Monitoring Committee Through Ashish Chhawchharia & Ors.  <b>With</b>	Nidhi Khanna	Dhiraj K. Totala
22.	Comp. App. (AT) (Ins) No. 584 of 2021 & I.A. No. 2720 of 2021  <b>(PH)</b>	Punjab National Bank Vs. Ashish Chhawchharia & Ors.  <b>With</b>	Ankit Raj	Dhiraj Kumar Totala Tanya Chib Ashish Chhawchharia- R1 Aditi Deshpande-R3
23.	Comp. App. (AT) (Ins) No. 686 of 2021  <b>(PH)</b>	TLD MEAI FZE Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Anr.  <b>With</b>	Kunal Mimani	Dhiraj Kumar totala Ashish Chhawchharia Tanya Chib-R1 Pooja Mahajan-R2
24.	Comp. App. (AT) (Ins) No. 752 of 2021  <b>(PH)</b>	Jet Aircraft Maintenance Engineers Welfare Association Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors.  <b>With</b>	Kumud Shekhar	Dhiraj Kumar Totala Ashish Chhawchharia Rohan Rajadhyaksha- R1 Raunak Dhillon-COC Pooja Mahajan-R3
25.	Comp. App. (AT) (Ins) No. 801 of 2021  <b>(PH)</b>	Bhartiya Kamgar Sena & Anr. Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors.  <b>With</b>	Gaurav H Sethi	Rohan Rajadhyaksha Dhiraj Kr. Totala Tanya Chib-R2 & R3 Ashish Chhawchharia Raunak Dhillon-R2 Pooja Mahajan-R4

26.	Comp. App. (AT) (Ins) No. 361 of 2022 <b>(PH)</b>	Concor Air Ltd. Vs. Ashish Chhawchharia & Anr.	Rishi K. Awasthi	Dhiraj Kumar Totala
27.	Comp. App. (AT) (Ins) No. 1093 of 2021	The Janata Cooperative Bank Ltd. Vs. Suresh Kumar Jain & Anr.	Rajesh Raina	Anoop Kr. Awasthi- R1

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Ms. Shreesha Merla, Member (Technical) and Hon'ble Mr. Naresh Salecha, Member (Technical)**

**For Hearing**

28.	Comp. App. (AT) (Ins) No. 320 of 2022 & I.A. No. 1066 & 1082 of 2022 <b>(PH)</b>	Dolphin Vintrade Pvt. Ltd. Vs. Ashray Vyapaar Pvt. Ltd. & Anr.	Arjun Aggarwal	Shivkrit Rai Ankit Kohli
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**Thereafter Regular Matters of Chairperson's Court**

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**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**